

DHANVARSHA FINVEST LIMITED

CIN: L24231GJ1994PLC023528

Registered Office: B Wing, 813/2, Mondeal Square, Opp. Karnavati Club, S G Highway, Ahmedabad -380015, Gujarat

E-Mail ID: dhanvarshafinvest@gmail.com | Tel No.: +91-79-40320311

Open Offer for acquisition of up to 35,10,000 Equity Shares from the Equity Shareholders of Dhanvarsha Finvest Limited ("Target Company") by Truvalue Agro Ventures Private Limited ("Acquirer").

This Post Offer Advertisement is being issued by **Chartered Capital And Investment Limited**, ("Manager to the Offer"), for and on behalf of Truvalue Agro Ventures Private Limited ("Acquirer"), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer made by the Acquirer had appeared in i) Financial Express (English) (all editions), (ii) Jansatta (Hindi) (all editions), (iii) Financial Express (Gujarati) (Ahmedabad edition) and (iv) Mumbai Tarun Bharat (Marathi) (Mumbai edition) which published on Thursday, August 3, 2017.

1. Name of the Target Company : Dhanvarsha Finvest Limited
2. Name of the Acquirer(s) and PAC : Truvalue Agro Ventures Private Limited
3. Name of the Manager to the Offer : Chartered Capital And Investment Limited
4. Name of the Registrar to the Offer : Bigshare Services Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : Tuesday, July 10, 2018
 - b. Date of Closure of the Offer : Monday, July 23, 2018
6. Date of Payment of Consideration : Wednesday, August 1, 2018
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 21	₹ 21
7.2	Aggregate number of shares tendered	35,10,000*	6,90,000
7.3	Aggregate number of shares accepted	35,10,000*	6,90,000
7.4	Size of the Offer (Number of Shares multiplied by offer price per share)	₹ 7,37,10,000*	₹ 1,44,90,000
7.5	Shareholding of the Acquirer before Preferential Allotment / Public Announcement ("PA") (No. & %)	Nil 0.00%	Nil 0.00%
7.6	Shares Acquired by way of Preferential Allotment		
	• Number	57,42,200	57,42,200
	• % of Fully Diluted Equity Share Capital	42.53%*	42.53%#
7.7	Shares Acquired by way of Open Offer		
	• Number	35,10,000*	6,90,000
	• % of Fully Diluted Equity Share Capital	26.00%*	5.11%#
7.8	Shares acquired after Detailed Public Statement		
	• Number of shares acquired	The Acquirer has not acquired any Equity Shares other than those acquired through Preferential Allotment which triggered off the Regulations	The Acquirer has not acquired any Equity Shares other than those acquired through Preferential Allotment which triggered off the Regulations
	• Price of the shares acquired		
	• % of the shares acquired		
7.9	Post offer share holding of Acquirer		
	• Number	92,52,200*	64,32,200
	• % of Fully Diluted Equity Share Capital	68.53%*	47.65%#
7.10	Pre offer shareholding of the Public		
	• Number	74,07,800	74,07,800
	• % of Fully Diluted Equity Share Capital	95.49% [^]	95.49% [^]
	Post offer shareholding of the Public		
	• Number	42,47,800*	70,67,800
	• % of Fully Diluted Equity Share Capital	31.47%*	52.35% [^] #

*Assuming full acceptance in Offer

[^]Calculated based on the pre preferential allotment Equity Share Capital of the Target Company

#Calculated based on the post preferential allotment Equity Share Capital of the Target Company

^sSubject to the compliance with the provisions of regulation 31A of SEBI (LODR) Regulation, the existing promoters will be transferred to public category.

8. The Acquirer and its Board of Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com) and the registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and / or DPS and / or Letter of Offer.

ISSUED BY MANAGER TO THE OFFER

	CHARTERED CAPITAL AND INVESTMENT LIMITED Contact Person: Mr. Manoj Kumar Ramrakhiani/Mr. Sagar Bhatt 711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad – 380006 Tel: +91-79-2657 7571/2657 5337 Fax: +91-79-2657 5731 Email: info@charteredcapital.net SEBI Registration No.: INM000004018	Raka
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For and on behalf of the Acquirer, M/s Truvalue Agro Ventures Private Limited

Place: Ahmedabad

Date: August 2, 2018